

Dr. Aditi Choudhary
D.J.A.
Director (Academics)
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
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No. DJA/Trg/JJB-II/1589-2022

20th September, 2022

To

1. Sh. Girish Katoopalia, Principal District & Sessions Judge, Central District, THC
2. Sh. Deepak Jagotra, Principal District & Sessions Judge, East District, KKD

Subj: Workshop / Refresher Programme for Principal Magistrates, JJB, Member Social Worker, JJB, SJPU and Other Child Functionaries on 23rd and 24th September, 2022.

Respected Sir,

As per the approval of the Hon'ble High Court of Delhi, the Delhi Judicial Academy is conducting a Workshop / Refresher Programme for Principal Magistrates, JJB, Member Social Workers, JJB, SJPU and Other Child Functionaries on 23rd and 24th September, 2022.

Full strength of the Principal Magistrates, JJB and Member Social Workers, JJB, has been nominated for this program.

Details of the Principal Magistrates, JJB nominated for attending the programme are as below:

Sl.No.	Name	Place of Posting	District
1.	Ms. Preeti Agarwala	Principal Magistrate, JJB-IV	East, Family Court Complex, Vishwas Nagar
2.	Ms. Neha Gupta Singh	Principal Magistrate, JJB-II	Central, Ferozshah Kotla
3.	Ms. Tanvi Khurana	Principal Magistrate, JJB-V	East, Vishwas Nagar
4.	Sh. Prayank Nayak	Principal Magistrate, JJB-VI	East, Family Court Complex, Vishwas Nagar
5.	Ms. Sonam Gupta	Principal Magistrate, JJB-III	Central, Sewa Kutir, Kingsway Camp
6.	Sh. Mohit Sharma	Principal Magistrate, JJB-I	Central, Kingsway Camp

In case the nominated officer is transferred, the successor judge shall stand nominated for the programme automatically.

In case, an Officer requires exemption from attending the aforesaid programme, he/she may move their application in advance through the concerned Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Principal District & Sessions Judge.

With regards,

Yours Sincerely

(Dr. Aditi Choudhary)

No. DJA/Trg/JJB-II/1589-2022/3846

20th September, 2022

Copy for information to:

- 1. The Chief Metropolitan Magistrate, Central District, Tis Hazari Courts, Delhi
- 2. All the Principal Magistrates, JJB for information *through email*.

(Dr. Aditi Choudhary)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)

TIS HAZARI COURT: DELHI

No. 73153-161/JOTP/Gaz./2022

Dated, Delhi the 21 SEP 2022

As directed copy of letter bearing No. DJA/Trg/JJB-II/1589-2022 dated 20.09.22 received from the Ld. Director (Academics), Delhi Judicial Academy, Dwarka, New Delhi (through e-mail) forwarded for information and necessary action to :-

1. The Concerned Principal Magistrates, JJB of Central District, Tis Hazari Court, Delhi.
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch Incharge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.
6. The Branch Incharge, Pool Car Section, Tis Hazari Court, Delhi.

(Kaveri Beweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch, Central
for Principal District & Sessions Judge(HQs)
Tis Hazari Court, Delhi.

